

(2)

16-12-86

Hon. S. Zaher Hasan - VC.
Hon. Ajay John - AM

Heard.

This is an application under section 19 of the Administrative Tribunal Act challenging the order dated 24-3-86. A representation against this order was filed on 7-8-86 which is still pending. Six months have not yet expired. The applicant cannot be permitted to pursue two remedies simultaneously.

2. The application is, therefore rejected. The authorities concerned should dispose of the representation dated 7-8-86 at their earliest convenient.

VC.
[Signature]

[Signature]
AM.